

10.4.2000

HON.MR.JUSTICE NEELAM SANJIVA REDDY,V.C.

HON.MR.S.BISWAS, MEMBER(A)

Heard learned counsel for the applicant . Learned counsel for the applicant submits that he has made a representation to the respondent no.3 to continue him as Extra Departmental Delivery Agent and that the representation has been pending with the respondents. The learned counsel requests that a direction may be issued to the respondent no.3 to consider and dispose of his representation dated 22.11.99.

In view of the above submission the OA is disposed of at the admission stage directing the respondent no.3 to consider and dispose of the representation of the applicant within 30 days from the date of receipt of this order.


A.M.


V.C

Uv/